

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/3376/A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
Member, MACT, Cachar, Silchar.

Dated Guwahati, the May, 2022.

Sub:- **Cancellation of Casual leave**

Ref:- Letter No. SMACT/14/I/5/253 Dated 18.05.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for prayer for **cancellation of casual leave on 18.05.2022**, has been granted.

Yours faithfully,


Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/3377/A, dated

Copy to:

1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)
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